

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2798
TO BE ANSWERED ON 04.01.2018

STATUS OF IMPLEMENTATION OF NEFMS UNDER MGNREGS

2798. SHRI PREM DAS RAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of minimum days of assured work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in drought hit regions, State-wise;
- (b) the details of States in which National Electronic Fund Management System (NEFMS) has been implemented and the status of its implementation, State-wise; and
- (c) the steps taken/being taken for the effective implementation of the said system for fund transfer under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work.

An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare. During 2017-18, on the recommendation of the Ministry of Agriculture and Farmers Welfare, the additional employment of 50 days over and above 100 days has been provided to drought notified areas for 4 States/UTs viz Kerala, Puducherry, Karnataka and Madhya Pradesh.

(b) & (c): The Government has started National Electronic Fund Management System (NeFMS) in 23 States and 1 UT for direct payment of wages into workers' account. The system is likely to reduce unnecessary parking of funds in the States and promote greater transparency in fund management. The State/UT-wise details of Ne-FMS implementation is given at **Annexure**. The Ministry is regularly monitoring the implementation of the Ne-FMS system.

Annexure referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No. 2798 dated 04.01.2018.

S. No.	NeFMS States
1	ANDHRA PRADESH
2	ASSAM
3	BIHAR
4	CHHATTISGARH
5	GUJARAT
6	HARYANA
7	HIMACHAL PRADESH
8	JHARKHAND
9	KARNATAKA
10	KERALA
11	MADHYA PRADESH
12	MAHARASHTRA
13	MEGHALAYA
14	ODISHA
15	PUNJAB
16	RAJASTHAN
17	SIKKIM
18	TAMIL NADU
19	TELANGANA
20	TRIPURA
21	UTTAR PRADESH
22	UTTARAKHAND
23	WEST BENGAL
24	PUDUCHERRY